

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO:14, SITTING AT PRINCIPAL BENCH, BENGALURU (AFTER COMPLETION OF
DB MATTERS)
at 02:30PM
BEFORE
THE HON'BLE JUSTICE R.NATARAJ**

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
MATTER PERTAINS TO KALABURAGI BENCH ORDERS			
1	RP 200015/2024 (,) (IN MFA-200594/2020) REG:ACCEPTANCE OF MEMO HAVING PAID THE COST OF RS.2000/- (RUPEES TWO THOUSAND ONLY) BEFORE THE ADVOCATE LIBRARY FUND, HIGH COURT UNIT, KALABURAGI ON 08.08.2024. 2)NON-OBTAINING THE ENDORSEMENT FROM THE RTO BY THE ADVOCATE FOR RESPONDENT NO.1 AS PER ORDER DATED 25.07.2024. 3)I.A.2/2024 FOR STAY 4)MEMO FOR PRODUCTION OF ADDL. DOCUMENTS (DATE)	SAKRY K S & S S SEERI	M A QUAYUM FOR R1

PRELIMINARY HEARING - B GROUP

COURT HALL NO :3

2 WP 201294/2018 (GM, RES) DESHPANDE G V GOVT ADVOCATE FOR R1
DEEPAK BARAD FOR P1 TO R4
(DD FILE RP & P2 KRUPA SAGAR PATIL
200034/2022 IS FOR R5
K/B) (NOC)
(DATE) MANJUNATH S G FOR
C/R5
V/O DTD 23/11/18
NOTICE TO
R6 TO R10 HELD
SUFFICIENT

---END---